

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1018**  
ANSWERED ON 08<sup>TH</sup> FEBRUARY, 2018

**DIVERSIFICATION IN ROLE OF NHAI**

1018. SHRI JOSE K. MANI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

**सड़क परिवहन और राजमार्ग मंत्री**

be pleased to state:

- (a) whether the Government plans to diversify the role of National Highways Authority of India (NHAI) and allow it to go in for international business;
- (b) if so, the details thereof;
- (c) whether the Government also plans to accord greater financial autonomy to the authority; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

- (a) No, Madam.
- (b) Question does not arise.
- (c) to (d) Yes Madam. Under Bharatmala Pariyojana Phase-I which was approved by Cabinet Committee on Economic Affairs on 24/10/2017, National Highways Authority of India (NHAI) is empowered to appraise, approve and bid out all EPC projects under its purview within budgeted resources approved under the said programme. Further, it is authorized to appraise and approve all PPP BOT (Toll) projects where no grant is given to the concessionaire and the construction and maintenance is financed by toll revenue. For, all other PPP Projects i.e on BOT(annuity) and Hybrid Annuity (HAM) costing up to Rs. 2,000 crore (TPC excluding land Cost) the appraisal will be done by the Standing Finance Committee (SFC) and approval will be by Minister (RT&H). Further if cost of such projects exceeds Rs. 2,000 crore (TPC excluding land cost), the appraisal will be done by Public Private Partnership Appraisal Committee (PPPAC) and approval will be by Cabinet. In addition, all PPP projects which need VGF grants, the same will be appraised and approved as per extant guidelines of Ministry of Finance applicable for VGF support.

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